

To address critical gaps in development in 35 focus districts affected by Left Wing Extremism (LWE), Planning Commission has initiated the process of preparation of Integrated Action Plans (IAPs) for these focus districts with the help of the State Governments and the district administrations and elected representatives, keeping in view the deliberations in the National Development Council (NDC) meeting held on 24th July 2010.

(c) No, Sir.

(d) Does not arise.

Rights of displaced tribals

857. SHRI P. RAJEEVE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government has taken any steps for protecting the rights of the tribals who are displaced owing to coal mining in the dense forest areas; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHARBHAI CHAUDHARY): (a) and (b) Land being a State subject and land acquisition procedure and compensation having been provided for under the Land Acquisition Act 1894 and related Acts, it is up to the various State Governments to comply with the provisions of the Act as well as provisions of the National Rehabilitation and Resettlement Policy 2007, notified by the Ministry of Rural Development, the nodal Ministry, regarding rehabilitation of the displaced persons including scheduled tribes, arising as a result of coal mining in the dense forest areas.

Shortage of Anganwadis in remote areas

†858. SHRI KAPTAN SINGH SOLANKI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that malnutrition cases have risen among women and children because of non-availability of timely nutritious meals and vaccination to pregnant women owing to shortage of Anganwadis in remote rural and tribal areas;

†Original notice of the question was received in Hindi

(b) if so, the details thereof; and

(c) the details of schemes formulated by Government to provide nutritious meals and vaccines to pregnant women?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) Malnutrition in children under 3 years has declined from 42.7% in NFHS-2 (1998-99) to 40.4% as per NFHS-3 (2005-06). However, anemia has increased from 74.2% to 78.9% in children and from 51.8% to 56.2% in women during the same period.

Supplementary nutrition under Integrated Child Development Services (ICDS) is not the only intervention to handle the problem of malnutrition which is a multifaceted problem needing convergence of interventions, coordination and concerted action from various sectors. ICDS programme has been universalized to reach all habitations including tribal and rural areas. There are 11.83 lakhs Anganwadi centres/mini Anganwadi Centres operational as on 31.05.2010 out of 13.67 lakhs sanctioned Anganwadi Centres.

(c) Under ICDS programme pregnant and lactating women are given take home ration to provide 500 kcal and 18 to 20 g.m. protein per day per beneficiary. The reproductive and child health programme under NRHM provides for immunization and other health services for pregnant women among various other measures.

Allocation under ICDS

859. SHRIMATI KANIMOZHI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the budgetary allocation for the Integrated Child Development Services Scheme in the current year;

(b) the current Infant Mortality Ratio, State-wise, according to the most recent statistics collected by the Ministry;

(c) the proportion of funds allocated for outreach programmes for the purposes of information, education and communication; and

(d) whether the Ministry has considered a Conditional Cash Transfer Scheme to incentivize better primary healthcare and if so, the details thereof?